

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT NO.I

Customs Appeal No.70133 of 2021

(Arising out of Order-in-Appeal No.NOI-CUSTM-000-APP-824 & 825-20-21
dated 03.11.2020 passed by Commissioner (Appeals) CGST, Noida)

M/s East India Udyog Ltd.,

.....Appellant

VERSUS

Principal Commissioner of Customs, NoidaRespondent

APPEARANCE:

Ms. Rupali Singh, Advocate for the Appellant

Shri A. K. Choudhary, Authorized Representative for the Respondent

CORAM: HON'BLE MR. SANJIV SRIVASTAVA, MEMBER (TECHNICAL)

DATE OF HEARING : 28.05.2024
DATE OF DECISION : 28.05.2024

The appeal is allowed. For order, see order of date in
Customs Appeal No.70132 of 2021.

**(SANJIV SRIVASTAVA)
MEMBER (TECHNICAL)**

LKS